

## Summary Sheet

### About Ganga Towns (Sahibganj & Rajmahal)

1. The Sahibganj Municipal Sewerage Project comprises of mainly two STPs of 5 MLD and 7 MLD capacity, and approx. 55 kms of sewer pipe network has been **completed**.
2. The Rajmahal Municipal Sewerage Project comprises of mainly one no. of STP of 3.5 MLD capacity and approx. 35 kms of sewer pipe network is **under construction** and 47% of the work has been **completed** till date. The target date of completion of the work is **June, 2020**.
3. The Sahibganj and Rajmahal Integrated Municipal Solid Waste Management Project has been started and the Capex is expected to be completed by **June, 2020**.

### About Damodar Towns (Ramgarh, Phusro & Dhanbad)

1. The Detailed Project Report (DPR) for Interception & Diversion (I&D) Scheme of Phusro and Dhanbad has been send to NMCG for its approval.
2. The DPR for Interception & Diversion (I&D) Scheme of Ramgarh town is currently under preparation.
3. Dhanbad Municipal Solid Waste Management Project has been started and the Capex is expected to be completed by **December, 2020**.
4. Phusro Municipal Solid Waste Management Project is under tendering stage and the concessioner for this project will be selected after the Model Code of Conduct at Jharkhand.
5. The DPR for Ramgarh Municipal Solid Waste Management Project is currently under preparation.

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Sr. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the Revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of River Ganga Projects</b>				
1	<p>Sahebganj Municipal Waste Water Scheme,</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• Two units of total 12 MLD (7 &amp; 5 MLD) Capacity of Sewerage Treatment Plants. (SBR Technology).</li> <li>• Around 55 kms of Sewer Pipe Network.</li> <li>• Total 5 nos. of SPS &amp; 2 nos. of MPS.</li> <li>• I&amp;D Work at 3 identified major Nallahs.</li> </ul>	Project Completed	-	-
2	<p>Rajmahal Municipal Waste Water Scheme</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• One unit of 3.5 MLD capacity of Sewerage Treatment Plant. (SBR Technology).</li> <li>• Around 35 kms of Sewer Pipe Network.</li> <li>• Total 3 nos. of SPS &amp; 1 no. of MPS.</li> <li>• I&amp;D Work at 4 identified major Nallahs.</li> </ul>	<ul style="list-style-type: none"> <li>• Target Date of Completion of Project is 30.06.2020</li> <li>• Overall Project Progress as on 15.11.2019 is 47 %.</li> <li>• Ongoing work gets hampered during monsoon season as all the low laying area of the Rajmahal Nagar Panchayat was submerged in water during monsoon.</li> </ul>	-	-
3	<p>Sahebganj &amp; Rajmahal Solid Waste Management Project</p> <p><b>Till date Activities Performed</b></p>	<ul style="list-style-type: none"> <li>• Construction period- 18 months, i.e. upto 30.06.2020.</li> </ul>	-	-

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	<p><b>under this Project:</b></p> <ul style="list-style-type: none"> <li>• Concessioner (M/s Consortium of Akansha Enterprises) has been appointed.</li> <li>• Door to Door waste collection work started.</li> <li>• Awareness activities for segregation of waste started.</li> <li>• Segregation has been initiated in all the wards of both the towns. (Rajmahal &amp; Sahibganj)</li> <li>• Construction of waste processing plant started.</li> <li>• Approach Road to the Processing Plant is under Construction and around 70% completed.</li> <li>• Capex Cost- 18.92 Cr.</li> <li>• Opex cost- 164.19 Cr.</li> </ul>	<ul style="list-style-type: none"> <li>• O&amp;M period- 20 years started after the capex.</li> </ul>		
<b>Status of its Tributary (River Damodar) Projects</b>				
4	<p>Interception &amp; Diversion (I&amp;D) Scheme for Dhanbad Municipal Corporation.</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• Three units of total 144.58 MLD capacity of Sewerage Treatment Plant. (SBR Technology).</li> <li>• I&amp;D Work at 4 identified major Nallahs that discharged into Damodar River from Dhanbad Urban Area.</li> </ul>	<ul style="list-style-type: none"> <li>• DPR has been sent to NMCG for approval vide letter no. 210 dated 10.07.2019.</li> <li>• Tender for the work will be issued after approval from NMCG.</li> </ul>	-	-
5	<p>Interception &amp; Diversion (I&amp;D) Scheme for Phusro Nagar Parishad</p> <p><b>Major Project Components:</b></p> <ul style="list-style-type: none"> <li>• Two units of total 14 MLD</li> </ul>	<ul style="list-style-type: none"> <li>• DPR has been sent to NMCG for approval vide letter no. 127 dated 13.05.2019.</li> </ul>	-	-

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	<p>capacity of Sewerage Treatment Plant. (SBR Technology).</p> <ul style="list-style-type: none"> <li>I&amp;D Work at 4 identified major Nallahs that discharged into Damodar River from Phusro Urban Area.</li> </ul>	<ul style="list-style-type: none"> <li>Tender for the work will be issued after approval from NMCG.</li> </ul>		
6	<p>Interception &amp; Diversion (I&amp;D) Scheme for Ramgarh Nagar Parishad</p>	<ul style="list-style-type: none"> <li>Consultant for Preparation of DPR of this project has been selected.</li> <li>Work Order to the selected Consultant has been issued vide JUIDCO letter no. 5026 dated 30.10.2019.</li> <li>Timeline of 12 weeks has been given for preparation of DPR from the date of issue of work order as per the Request for Proposal (RFP) document.</li> </ul>	-	-
7	<p>Dhanbad Solid Waste Management Project</p> <p><b>Till date Activities Performed under this Project:</b></p> <ul style="list-style-type: none"> <li>Concessioner has been appointed.</li> <li>DPR under preparation by the Concessioner.</li> <li>Door to Door waste collection work started by the Concessioner on 23 wards out of total 55 wards.</li> </ul>	<ul style="list-style-type: none"> <li>Construction period- 18 months, i.e. upto 31.12.2020</li> <li>O&amp;M period- 20 years started after the capex.</li> </ul>	-	-
8	<p>Phusro Solid Waste Management Project</p>	<ul style="list-style-type: none"> <li>Under Tendering Stage.</li> </ul>	-	-

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		<ul style="list-style-type: none"> <li>• Selection of Concessioner will be finalized after the Model Code of Conduct at Jharkhand.</li> </ul>		
9	Ramgarh Solid Waste Management Project	<ul style="list-style-type: none"> <li>• DPR under Preparation.</li> </ul>	-	-
10	Undertaking bioremediation and /or phytoremediation or any other remediation measures as an interim step for containing discharge from untapped drains/wherever STPs and Sewerage network works have not yet started .	<ul style="list-style-type: none"> <li>• Only for tributaries this applied in our Interception &amp; Diversion (I&amp;D) Scheme proposal for Dhanbad and Phusro is under consideration by NMCG from may 2019.</li> <li>• Mean time to address the issues we started our consultation work and letter to Director, NEERI for suggesting the best possible, cost effective solutions to be adopted on drains as an interim measure until the STPs are not operating has been sent vide letter no. 334 dated 17.10.2019.</li> <li>• Reply of NEERI in this subject is awaited.</li> </ul>		